

2

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 133/2002 IN
OA NO. 1247/2001

This the 1st day of May, 2002

HON'BLE SH. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Smt. Hemlata, aged 30 years,
3475, Raja Park, Shakur Basti,
Delhi-110034.
(By Advocate: Sh. Deepak Verma proxy for
Sh. Surinder Singh)

Versus

Dr. Hakim Khalid Siddiqui
Director Central Council for Research
in Unani Medicine,
61-65, Institutional Area,
Janakpuri, D-Block,
New Delhi-110058.
(By Advocate: Sh. C. Hari Shankar)

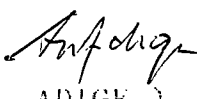
O R D E R (ORAL)

By Sh. S.R. Adige, Vice Chairman (A)

Both sides heard.

2. Proxy counsel for applicant states that as respondents have withdrawn the chargesheet, ^{nothing} nothing survives in the CP. CP is accordingly dismissed as not pressed.


(KULDIP SINGH)
Member (J)


(S.R. ADIGE)
Vice Chairman (A)

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